

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000027/2020	M/S D.K GUPTA AND CO. VS GENERAL MANAGER, EAST COAST RAILWAY	NIHAR RANJAN ROUT VS	// ()
2	ARBP/000028/2020	M/S. SARA INTERNATIONAL PRIVATE LIMITED VS SOUTH EASTERN RAILWAYS	DAMI RATH VS	// ()
3	BLAPL/0006909/2020	GOURI @ SASHIKALA BISOI VS HOME	BIBHUTI BHUSAN SWAIN VS	/ /0 ()
4	BLAPL/0006910/2020	UPENDRA BANKA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	BIJEPUR /167 /2020 ()
5	BLAPL/0006911/2020	KISINATH SINGH VS STATE OF ODISHA	LAXMAN PRADHAN VS	BAMUNIGAM /100 /2019 ()
6	BLAPL/0006912/2020	PROMODA KUMAR NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /35 /2019 ()
7	BLAPL/0006913/2020	SUKADEV MALLICK VS STATE OF ODISHA	LAXMAN PRADHAN VS	BALLIGUDA /83 /2020 ()
8	BLAPL/0006914/2020	ANIL PALAI VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /224 /2020 ()
9	BLAPL/0006915/2020	SUNDHI PRAKASH VS STATE OF ODISHA	ANANDA CHANDRA SWAINI VS	RAYAGADA TOWN /425 /2019 ()
10	BLAPL/0006916/2020	KALIA SETHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	HANDAPA /125 /2019 ()
11	BLAPL/0006917/2020	HRUSHIKESH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0006918/2020	BIJAY KUMAR PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	EOW,BHUBANESWAR /11 /2018 () //
13	BLAPL/0006919/2020	PRAVAT MOHAPATRA @ JULLA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADACHANA /252 /2020 () //
14	BLAPL/0006920/2020	TUNA DUBEY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BARIPADA TOWN /533 /2020 () //
15	BLAPL/0006921/2020	UTTAM UPADHAYAYA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 () //
16	BLAPL/0006922/2020	SUKANT KUMAR PANIGRAHI VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	MOHANA /133 /2020 () //
17	BLAPL/0006923/2020	DAKTOR PANDI @ DOCTOR PARIDA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /269 /2018 () //
18	BLAPL/0006924/2020	UDHAB BHUMIA VS STATE OF ODISHA	BABITA SAHU VS	MATHILI /126 /2020 () //
19	BLAPL/0006925/2020	RAJU BAROI VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /68 /2018 () //
20	BLAPL/0006926/2020	ANUP SABAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ /0 () //
21	BLAPL/0006927/2020	BABUNA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /158 /2018 () //
22	BLAPL/0006928/2020	DIPU @ KRUSHNA NAIK VS STATE OF ODISHA	NIRMALENDU MISHRA VS	NARASINGHPUR /78 /2019 () //
23	BLAPL/0006929/2020	INDRA @ INDRAMANI NAIK	SUBRATA PANDA	DHENKANAL SADAR /519 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006930/2020	SANJAY SAHU	MANORANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006931/2020	GANESH KACHIM	BABITA SAHU	MALKANGIRI /177 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006932/2020	LAXMIDHAR SETHI	AMULYA RATNA PANDA	BALASORE TOWN /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006933/2020	SK.PINTU UDDIN	AMULYA RATNA PANDA	CHANDIPUR /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006934/2020	PRAMOD KUMAR BEHERA	AMULYA RATNA PANDA	JAJPUR TOWN /263 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006935/2020	MANOJ DIGAL	SITI KANT MISHRA	PHIRINGIA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006936/2020	JEETENDRA DIGAL	SITI KANT MISHRA	PHIRINGIA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006937/2020	DURGA SHANKAR BHAINA @ DURGA BHAINDEEPAK RANJAN SUNDARAY		ATTABIRA /223 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006938/2020	G.KRISHNA PATRA @ G.KRISHNA	BIBHUDANANDA MOHAPATRA	NUAGAM (DIGAPAHANDI) /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006939/2020	MD.SAIFULLAH TARIQUE	BIJAYA KUMAR RAGADA	SASON /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006940/2020	SATYABRATA ACHARYA	ALOK KUMAR PANDA	KISINDA /47 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0006941/2020	STATE OF ODISHA NANDA @ KAILASH CHANDRA SWAIN VS	ASIT KUMAR CHAUDHURY VS	// BUGUDA /228 /2020 ()
36	BLAPL/0006942/2020	STATE OF ODISHA PRAKASH POPTANI VS	SUSANTA KUMAR PRADHAN VS	// AINTHAPALI /423 /2020 ()
37	BLAPL/0006943/2020	STATE OF ODISHA SABITRI BESAN VS	SMRUTI RANJAN MOHAPATRA VS	// LEPHRIPADA /132 /2020 ()
38	BLAPL/0006944/2020	STATE OF ODISHA TRINATH BHUMIA VS	ASIT KUMAR JENA VS	// MATHILI /109 /2018 ()
39	BLAPL/0006945/2020	STATE OF ODISHA NILAKANTHA BISWAS VS	ASIT KUMAR JENA VS	// ORKEL /142 /2020 ()
40	BLAPL/0006946/2020	STATE OF ODISHA SAMARU MADKAMI VS	ASIT KUMAR JENA VS	// MALKANGIRI /219 /2020 ()
41	BLAPL/0006947/2020	STATE OF ODISHA ALOK DEHURY VS	P.C.DAS VS	// BARAMBA /26 /2016 ()
42	BLAPL/0006948/2020	STATE OF ODISHA SIBA DAS @ SIBA PRASAD DAS VS	RAMANI KANTA PATTANAİK VS	// PARADEEP /180 /2016 ()
43	BLAPL/0006949/2020	STATE OF ODISHA SANJIT MAHAKUD VS	ANANTA PRASAD MISHRA VS	// KUCHINDA /177 /2020 ()
44	BLAPL/0006950/2020	STATE OF ODISHA NILU @ RAKESH KUMAR SAHOO VS	MANAS CHAND VS	// KHURDA MODEL /243 /2020 ()
45	BLAPL/0006951/2020	STATE OF ODISHA HEMA NAYAK VS STATE OF ODISHA	MANAS CHAND VS	// TANGI (KHURDA) /258 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0006952/2020	SANTOSH PRADHAN @ PAHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /343 /2020 () //
47	BLAPL/0006953/2020	JYOTIRAJ DIGAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHANDAGIRI P.S. /375 /2020 () //
48	BLAPL/0006954/2020	JAGANNATH GAUDA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /477 /2020 () //
49	BLAPL/0006955/2020	BINOD DIGAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHANDAGIRI P.S. /375 /2020 () //
50	BLAPL/0006956/2020	JHARIA @ NETRANANDA NAIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BARAMBA /134 /2016 () //
51	BLAPL/0006957/2020	CHANDAN SETHI VS STATE OF ODISHA	J.K.KHUNTIA VS	BALASORE SADAR /182 /2020 () //
52	BLAPL/0006958/2020	BINAPANI @ BINARANI MANDAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARINE PS AT JAMBO /106 /2020 () //
53	BLAPL/0006959/2020	SAMARU SAHU @ PRAHALLAD VS STATE OF ODISHA	B.B.ROUTRAY VS	barpalli /231 /2019 () //
54	BLAPL/0006960/2020	RADHIKA BAGH @ BARUA VS STATE OF ODISHA	SOMANATH NANDA VS	RAJGANGPUR /302 /2016 () //
55	BLAPL/0006961/2020	SANJAY DEHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NAKTIDEUL /66 /2020 () //
56	BLAPL/0006962/2020	THAKURA MAHANANDIA @ THAKURA KUMAR VS STATE OF ORISSA	ARJUN KUMAR SINGH VS	PHULBANI SADAR /46 /2017 () //
57	BLAPL/0006963/2020	JITENDRA SAHOO @ JITENDRA KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	KANIHA /193 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006964/2020	ISWAR BENDA	MANOJ KUMAR MOHANTY	MALKANGIRI /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006965/2020	JAGANNATHA SAHU@ JAGA	BIBHUDANANDA MOHAPATRA	BUGUDA /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006966/2020	SAMUEI EKKA	SOUMYA RANJAN DAS	RAJGANGPUR /263 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006967/2020	SAMUEL EKKA	SOUMYA RANJAN DAS	RAJGANGPUR /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006968/2020	RAJIB JAL	TRILOCHAN NANDA	SAINTALA /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006969/2020	ALOK NAIK	SMRUTI RANJAN MOHAPATRA	ANGUL TOWN /905 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006970/2020	SUMANTA SETHI	R.N.PATNAIK	BONAI /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006971/2020	SHYAM RATEI	ASHOK KUMAR DAS	MURIBAHAL /209 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006972/2020	SANTANU NAG	SUSANTA KUMAR PRADHAN	KORAPUT VIGILANCE /18 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
67	BLAPL/0006973/2020	NILU @ NILKAMAL SINGH	A.K.SAHOO	REAMAL /42 /2013
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006974/2020	RAHUL CHANDRA NAIK	L. BHUYAN	KEONJHAR TOWN /116 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CMAPL/0000235/2020	STATE OF ORISSA ZAILUDDIN KHAN VS	ADV VS	// // 0
70	CMP/0000522/2020	STATE OF ORISSA SRIDHAR PAIK VS	SOUBHAGYA KUMAR DASH VS	// // 0
71	CMP/0000523/2020	MINAKSHI PAIK SUDHANSUBALA DAS VS	BIBHUTI BHUSAN MISHRA (2) VS	// // 0
72	CMP/0000524/2020	SATYABRATA SAHOO RAMAKRUSHNA JENA VS	ASIT KUMAR JENA VS	// // 0
73	CMP/0000525/2020	PRANAKRUSHNA JENA SUDHANSUBALA DAS VS	BIBHUTI BHUSAN MISHRA (2) VS	// // 0
74	CONTC/0004046/2020	SATYABRATA SAHOO MILLIMALINI NAYAK VS	ADV VS	// // 0
75	CONTC/0004047/2020	POMA TUDU SANKARSAN SAHOO VS	ADV VS	// // 0
76	CONTC/0004048/2020	K SUDARSAN CHAKRABARTY NARAYAN BHUYAN VS	SIDHARTH PR. DAS VS	// // 0
77	CONTC/0004049/2020	BRIJESH KUMAR RAI M/S.AMARNATH CONSTRUCTION VS	KRUSHNA CHANDRA DASH VS	// // 0
78	CONTC/0004050/2020	ASIM KUMAR MOHAPATRA RAJKISHORE MALIK VS	ADV VS	// // 0
79	CONTC/0004051/2020	ANU GARG RANJAN KUMAR SWAIN VS	ADV VS	// // 0
		SANKARSAN SAHOO		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0004052/2020	SUJIT KUMAR SWAIN VS BALWANT SINGH	ADV VS	// 0 //
81	CONTC/0004053/2020	AKHAYA KUMAR MOHANTY VS SATYABRATA SAHU	U.C.MISHRA VS	// 0 //
82	CONTC/0004054/2020	THE WELFARE, SCHOOL FOR THE BLIND VS BHASKER JYOTI SHARMA	DILLIP KUMAR MOHAPATRA VS	// 0 //
83	CONTC/0004055/2020	ANITA BEHERA VS SATYABRATA SAHU	U.C.MISHRA VS	// 0 //
84	CONTC/0004056/2020	BINAPANI PADHY VS SATYABRATA SAHU	U.C.MISHRA VS	// 0 //
85	CONTC/0004057/2020	BUDHIBAMAN NAYAK VS ANU GARG	ADV VS	// 0 //
86	CONTC/0004058/2020	PRAJNA PARAMITA PANDA VS SATYABRATA SAHU	U.C.MISHRA VS	// 0 //
87	CONTC/0004059/2020	NARAYAN CHANDRA ROUT VS ANU GARG	ADV VS	// 0 //
88	CONTC/0004060/2020	PRASANTA KU.SWAIN VS MONA SHARMA	BIBUDHENDRA DASH VS	// 0 //
89	CONTC/0004061/2020	MITHURAM BHOI VS ANU GARG	B.S.TRIPATHY-1 VS	// 0 //
90	CONTC/0004062/2020	BISHNU M.JENA VS G.MATHIVATHANAM	ADV VS	// 0 //
91	CONTC/0004063/2020	BINOD BIHARI JENA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
92	CONTC/0004064/2020	SATYABRATA SAHOO		//
		ANIRUDHA DAS	ADV	//
		VS	VS	0
93	CONTC/0004065/2020	SATYABRATA SAHOO		//
		JAJPUR IRRIGATION NMR EMPLOYEES UNIONS	ANJAY KUMAR MISHRA	//
		VS	VS	0
94	CONTC/0004066/2020	SUDEEPTA GHOSH		//
		GOBINDA CHANDRA BAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		COMMISSIONER,BBSR MUNICIPAL CORPORATION		//
95	CONTC/0004067/2020	HARIHAR SOREN	ADV	//
		VS	VS	0
		ANU GARG		//
96	CONTC/0004068/2020	SAKROBOTIX LAB PVT LTD.,	ADV	//
		VS	VS	0
		DR.SUBODH KUMAR		//
97	CONTC/0004069/2020	RABINDRA BEHERA	MADAN SUNDAR BEHERA	//
		VS	VS	0
98	CONTC/0004070/2020	V.A. KULANGE		//
		RAMESH CHANDRA JHANKAR	ADV	//
		VS	VS	0
		ANU GARG		//
99	CONTC/0004071/2020	BANAMALI MUNDA	ADV	//
		VS	VS	0
		ANU GARG		//
100	CONTC/0004072/2020	JAGANNATH PANIGRAHI	ADV	//
		VS	VS	0
		ANU GARG		//
101	CONTC/0004073/2020	ARJUN ROUL	ADV	//
		VS	VS	0
		ANU GARG		//
102	CONTC/0004074/2020	APARTI SAHOO	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		ANU GARG		//
103	CONTC/0004075/2020	MANABODHA GHUGAR	ADV	//
		VS	VS	0
		ANU GARG		//
104	CONTC/0004076/2020	SANTOSH KUMAR BISWAL	ADV	//
		VS	VS	0
		ANU GARG		//
105	CONTC/0004077/2020	SANGRAM KESHARI NAYAK	ADV	//
		VS	VS	0
		ANU GARG		//
106	CONTC/0004078/2020	SABITRI MOHANTY	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
		SMRUTI PRANGYA PRIYADARSINI		//
107	CONTC/0004079/2020	JANARDAN DASH	SASWATI MOHAPATRA	//
		VS	VS	0
		SATYABRATA SAHOO		//
108	CONTC/0004080/2020	SNIGDHA RANI SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
		ANANYA DAS		//
109	CONTC/0004081/2020	LAXMIDHAR PENTHOI	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
110	CONTC/0004082/2020	RAMA PARIDA	ADV	//
		VS	VS	0
		RAMASIS HAZARA		//
111	CONTC/0004083/2020	MURALI MANHIRA	P.K.PATTANAYAK	//
		VS	VS	0
		PUSPA MINZ		//
112	CONTC/0004084/2020	PRASANNA KUMAR RATH	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
113	CONTC/0004085/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION	ADV	//
		VS	VS	0
		M.AKHAYA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CONTC/0004086/2020	BIKRAM KUMAR JAGDEV VS SATYBRATA SAHU	ADV VS	// ()
115	CONTC/0004087/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION VS M.AKHAYA	ADV VS	// ()
116	CONTC/0004088/2020	BRAHMANANDA PARIDA VS ROSALYN SENAPATI	PITAMBAR ACHARYA VS	// ()
117	CONTR/0000050/2020	RASMITA MISHRA VS AKHILESVAR SINGH	BYOMAKESH TRIPATHY VS	/ /0 ()
118	CONTR/0000051/2020	CHITTARANJAN DAS VS CHARAN SINGH	BYOMAKESH TRIPATHY VS	/ /0 ()
119	CONTR/0000052/2020	SUBHENDU KUMAR SENAPATI VS PRATYUSH DIWAKAR	BYOMAKESH TRIPATHY VS	/ /0 ()
120	CONTR/0000053/2020	SUSANTA KUMAR MAHALIK VS UMA SHANKAR DASH	BYOMAKESH TRIPATHY VS	/ /0 ()
121	CRLA/0000498/2020	PARESH THAKUR @ PAPUN VS STATE OF ORISSA	SANGRAMJIT PANDA VS	JAIPATNA /281 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000008/2019
122	CRLA/0000499/2020	RUPESH KUMAR THAKUR @ LIPUN VS STATE OF ORISSA	SANGRAMJIT PANDA VS	JAIPATNA /281 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000008/2019
123	CRLA/0000500/2020	HARADHAN RAKHIT VS STATE OF ORISSA	DIBYA JYOTI SAHOO VS	MARINE PS AT JAMBO /128 /2019 ()
124	CRLA/0000501/2020	ROHIT KUMAR OJHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /348 /2020 ()
125	CRLA/0000502/2020	RUPA DHAR BAG	D.R.SWAIN	TUREIKELA /51 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000503/2020	PINTU BEHERA @ ANIRUDHA BEHERA	DEEPAK KUMAR SAHOO	MAHAKALPARA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001389/2020	S.KALYANI	ANANDA CHANDRA SWAIN	RAYAGADA TOWN /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001390/2020	DURGA STONE CRUSHER	JASHOBANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001391/2020	MADHUSMITA PANI	DEEPALI MAHAPATRA	/ /0
		VS	VS	()
		BISWAJIT PANDA		//
130	CRLMC/0001392/2020	BIJAYA KUMAR MUDULI	BRUNDBAN ROUT	SUNABEDA /40 /2017
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001124/2020	MINATI JENA	RAJENDRA NARAYAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001125/2020	SUSANTA KUMAR SARANGI	DAYANANDA MOHAPATRA	/ /0
		VS	VS	()
		TAHASILDAR, AND O.E.A. COLLECTOR, PURI		//
133	CRLMP/0001126/2020	SANJAY KUMAR NAIK	S.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0001127/2020	BHAGABAN BHUYAN	S.P.DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001128/2020	LAKSHMIDHAR DAS @ LAXMIDHAR DAS	S.P.DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0001129/2020	SUPRAVA ROUT	SUBHAGYA KUMAR DASH	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMP/0001130/2020	SUPERINTENDENT OF POLICE, KEONJHAR TRINATH ROUT VS	B.DASH VS	// /0 0
138	CRLMP/0001131/2020	I.I.C., MANCHESWAR P.S., RUKMANI MOHANTY VS	DEBASIS BISWAL VS	// /0 0
139	CRLMP/0001132/2020	STATE OF ORISSA Y.ANASUYA VS	BIJAYA KUMAR RAGADA VS	// /0 0
140	CRLMP/0001133/2020	STATE OF ODISHA SUBHASISH SARANGI VS	DAYANANDA MOHAPATRA VS	// /0 0
141	CRLMP/0001134/2020	TAHASILDAR, AND O.E.A.COLLECTOR, PURI BALARAM DAS VS	GYANESWAR SATPATHY VS	// /0 0
142	CRLMP/0001135/2020	DIRECTOR GENERAL OF POLICE RAMESWAR PATTNAYAK VS	BYOMAKESH TRIPATHY VS	// /0 0
143	CRLMP/0001136/2020	STATE OF ODISHA BHAGYADHAR BEHERA VS	SIDHESWAR RATH VS	// /0 0
144	CRLREV/0000392/2020	STATE OF ODISHA RAJU CHAMPIA VS	RAMDAS ACHARY VS	// /0 0
145	MACA/0000666/2020	STATE OF ODISHA DIVISIONAL MANAGER,THE ORIENTAL INSURANCE COMPANY LIMITED VS	K.N.MOHANTY VS	// /0 0
146	MACA/0000667/2020	MANGLIBAI GOND NEW INDIA ASSURANCE CO. LTD. VS	MAHITOSH SINHA VS	// /0 0
147	MACA/0000668/2020	SAPAN MANDAL BIPIN KUMAR LENKA VS	K.C.NAYAK VS	// /0 0
		SARAT CHANDRA MOHANTY		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000669/2020	DIVISIONAL MANGER, NATIONAL INSURANCE VS SUBASH CHANDRA SWAIN	BRASANTA KUMAR MAHALI VS	// 0
149	MATA/0000089/2020	SANJAY KUMAR NANDA VS ANMOL MOTI	DEBASIS SAMAL VS	// 0
150	MATA/0000090/2020	PABITRA KUMAR MISHRA VS SAGARIKA MISHRA	SWARUP KUMAR PATNAIK VS	// 0
151	RSA/0000191/2020	CHARUCHANDRA MOHANTY VS PANCHANAN BEHERA	SAMIR KUMAR MISHRA VS	// 0
152	STREV/0000038/2020	M/S. IREL (INDIA) LIMITED VS STATE OF ODISHA	B.PANDA VS	// 0
153	TRP(C)/0000154/2020	SONALI RATH VS DILIP KUMAR PANDA	B.K.RAJ VS	// 0
154	TRPCRL/0000043/2020	PUSHPANJALI MOHAPATRA VS DEBASHIS KHATAI	DIPTI RANJAN MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /57 /2020 0
155	WA/0000571/2020	ANITA BEHERA VS COLLECTOR PURI	KALI PRASANNA MISHRA VS	// 0
156	WP(C)/0025018/2020	USHAMANJARI SAHU VS STATE OF ODISHA	BANA BIHARI RAY VS	// 0
157	WP(C)/0025019/2020	AJIT KUMAR KRISANI VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0
158	WP(C)/0025020/2020	ASHOK KUMAR PATI VS STATE OF ODISHA	BANA BIHARI RAY VS	// 0
159	WP(C)/0025021/2020	SURYAMANI NAYAK	BANA BIHARI RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0025022/2020	RAJKISHORE DAS	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0025023/2020	NARENDRA MAHARANA	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025024/2020	SK.KAMALUDDIN	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0025025/2020	UDHABA CHARAN DAS	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0025026/2020	SARAT CHANDRA KHANDAI	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0025027/2020	KARTIK CHANDRA PRAHARAJ	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0025028/2020	CHAKRADHAR BISWAL	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0025029/2020	RABINDRA KUMAR MALLIK	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025030/2020	BIPIN BIHARI MALLICK	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0025031/2020	SAHADEV SENAPATI	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0025032/2020	GOBARDHAN ROUT	BANA BIHARI RAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0025033/2020	STATE OF ODISHA AMAR KUMAR MISHRA VS	BANA BIHARI RAY VS	// // 0
172	WP(C)/0025034/2020	STATE OF ODISHA JAYANTA KUMAR PATRI VS	BANA BIHARI RAY VS	// // 0
173	WP(C)/0025035/2020	STATE OF ODISHA PRADIPTA KUMAR PANDA VS	BANA BIHARI RAY VS	// // 0
174	WP(C)/0025036/2020	STATE OF ODISHA BIJAYA KUMAR NANDA VS	BANA BIHARI RAY VS	// // 0
175	WP(C)/0025037/2020	STATE OF ODISHA ABHIMANYU DASH VS	BANA BIHARI RAY VS	// // 0
176	WP(C)/0025038/2020	STATE OF ODISHA RAJASHREE MOHANTY VS	SURYA NARAYAN PATNAIK VS	// // 0
177	WP(C)/0025039/2020	STATE OF ODISHA GURU CHARAN NAIK VS	K.K.SWAIN VS	// // 0
178	WP(C)/0025040/2020	STATE OF ODISHA PRADEEP KUMAR NAIK VS	K.K.SWAIN VS	// // 0
179	WP(C)/0025041/2020	STATE OF ODISHA MANOJ KUMAR MAHANTA VS	K.K.SWAIN VS	// // 0
180	WP(C)/0025042/2020	STATE OF ODISHA PRAVAKARA MAHANTA VS	K.K.SWAIN VS	// // 0
181	WP(C)/0025043/2020	STATE OF ODISHA DROUPADI MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0025044/2020	PABITRA MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0025045/2020	PURUSOTTAM NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0025046/2020	DAMAYANTI PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0025047/2020	PRATIVA RANI PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0025048/2020	BAIDYANATH MISHRA VS STATE OF ODISHA	 VS	// 0 //
187	WP(C)/0025049/2020	BISHNU CHARAN PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0025050/2020	HAREKRISHNA MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0025051/2020	BANESWAR PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
190	WP(C)/0025052/2020	PABITRA KUMAR SETH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
191	WP(C)/0025053/2020	KAPILA CHANDRA LOHAR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
192	WP(C)/0025054/2020	JAGANNATH MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
193	WP(C)/0025055/2020	SUSHIL MAHANTA	K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025056/2020	SASHI KANTA PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0025057/2020	REENARANI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0025058/2020	BAIDHAR BARIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0025059/2020	HIMANSU SEKHAR NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0025060/2020	CHATURBHUJA MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0025061/2020	RAMA CHANDRA RANSING	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025062/2020	PURNA CHANDRA DASH	SATYABRATA MOHANTY	//
		VS	VS	0
		SECRETARY DEPT. OF HEALTH AND FAMILY WELFARE, BBSR		//
201	WP(C)/0025063/2020	DASIRI KUTRUKA	KALPATARU PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025064/2020	KAMALA PIDIKAKA	KALPATARU PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0025065/2020	KARTIKA MAHARANA	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0025066/2020	ABDUL MUTALIB KHAN	ALOK KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0025067/2020	INDUSIND BANK LTD. ALOK RANJAN ROUT VS STATE OF ODISHA	GAUTAM MUKHERJI VS	// // 0 //
206	WP(C)/0025068/2020	RAMESH CHANDRA SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
207	WP(C)/0025069/2020	KHIRABDI BEHERA VS COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	SRISAMIR MISHRA VS	// 0 //
208	WP(C)/0025070/2020	M/S. A.D.THERMOCOL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
209	WP(C)/0025071/2020	NIRANJAN DAS VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
210	WP(C)/0025072/2020	BIKRAM PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
211	WP(C)/0025073/2020	M/S.SHREEMA CARRIER VS THE BRANCH MANAGER UNION BANK NEW	Braja Mohan Sarangi VS BUS STAND JAJPUR	// 0 //
212	WP(C)/0025074/2020	KHETRABASI BARIK VS R.T.O.SAMBALPUR	Braja Mohan Sarangi VS	// 0 //
213	WP(C)/0025075/2020	DILLIP SHA VS REGIONAL TRANSPORT OFFICER	Braja Mohan Sarangi VS	// 0 //
214	WP(C)/0025076/2020	BIKASH PATEL VS REGIONAL TRANSPORT OFFICER NAWARANGPUR	Braja Mohan Sarangi VS	// 0 //
215	WP(C)/0025077/2020	DILLIP SHA VS STATE OF ODISHA	Braja Mohan Sarangi VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0025078/2020	KAUSHALYA SAHOO VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION	A.K.DASH VS	// 0 //
217	WP(C)/0025079/2020	MANU KUMAR SAHU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
218	WP(C)/0025080/2020	TATA MOTORS FINANCE LTD. VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
219	WP(C)/0025081/2020	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
220	WP(C)/0025082/2020	REVERINE DREDGING (INDIA) LTD. VS THE NATIONAL THERMAL POWER CORPORATION LTD.	SUSANTA KUMAR DASH VS	// 0 //
221	WP(C)/0025083/2020	JASOBANT SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	WP(C)/0025084/2020	SNM BUSINESS PVT.LTD. VS UNION OF INDIA	VIVEKANANDA JENA VS	// 0 //
223	WP(C)/0025085/2020	BISHNU CHARAN SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0025086/2020	T.SRIDEVI PATRA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
225	WP(C)/0025087/2020	AJAY KUMAR PATEL VS STATE OF ODISHA	R.N.MOHANTY VS	// 0 //
226	WP(C)/0025088/2020	SARAT KUMAR BEHERA VS STATE OF ODISHA	DAYANIDHI LENKA VS	// 0 //
227	WP(C)/0025089/2020	KEDARESWAR NANDA	MANOJ KUMAR PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025090/2020	RAJASHREE PATI	DINESHA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025091/2020	HIMANSHU SEKHAR MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0025092/2020	CH.SASHISEKHAR PATRA	DINESH KUMAR MOHANTY	//
		VS	VS	0
		TAHASILDAR KABISURYA NAGAR		//
231	WP(C)/0025093/2020	GAYATRI TRIPATHY	AMITABH PRADHAN	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA		//
232	WP(C)/0025094/2020	TULABATI PRADHAN	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0025095/2020	SHIBA SHANKAR SAMANTRAY	PRAVASH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025096/2020	BHABANI SANKAR MISHRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025097/2020	SRINIVAS PADHY	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025098/2020	ASHOK KUMAR DEO	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025099/2020	SANTANU KUMAR DASH	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025100/2020	BIGHNARAJ JENA	SIBA PRASAD PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0025101/2020	STATE OF ODISHA GANESH CHANDRA PRADHAN VS	GOPAL SINHA VS	// // 0
240	WP(C)/0025102/2020	STATE OF ODISHA BIJAY KUMAR SETHI VS	SIBA PRASAD PATI VS	// // 0
241	WP(C)/0025103/2020	STATE OF ODISHA OM PRAKASH UJIR VS	SASWATI MOHAPATRA VS	// // 0
242	WP(C)/0025104/2020	COLLECTOR NUAPADA MANOJ KUMAR MAJHI VS	GOPAL SINHA VS	// // 0
243	WP(C)/0025105/2020	STATE OF ODISHA GOVERNMENT BODY OF BINAYAK RESIDENTIAL COLONY VS	ILAKSHMI CHANDRY SCHOOL VS	// // 0
244	WP(C)/0025106/2020	STATE OF ODISHA MANAS RANJAN MISHRA VS	HIMANSHU SEKHAR MISHRA VS	// // 0
245	WP(C)/0025107/2020	STATE OF ODISHA GOVERNING BOADY OF RATANPUR SCIENCE VS	ILAKSHMI CHANDRY SCHOOL VS	// // 0
246	WP(C)/0025108/2020	STATE OF ODISHA GOVERNING BODY OF ARYAN GURUKUL SEC VS	ILAKSHMI CHANDRY SCHOOL VS	// // 0
247	WP(C)/0025109/2020	STATE OF ODISHA RAMESH CHANDRA DAS VS	PRAFULLA KUMAR KHATEI VS	// // 0
248	WP(C)/0025110/2020	STATE OF ODISHA KALPANA SAHOOL VS	GOPAL KRUSHNA MOHANTY VS	// // 0
249	WP(C)/0025111/2020	STATE OF ODISHA BADRI NARAYAN MOHAPATRA VS	PRAFULLA KUMAR KHATEI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0025112/2020	LAXMIDHAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
251	WP(C)/0025113/2020	MADAN MOHAN ROUT VS MCL, CHIEF SECURITY OFFICER, SAMBALPUR	MANAS PATI VS	// 0 //
252	WP(C)/0025114/2020	LOKESWARI CHOUDHURY VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
253	WP(C)/0025115/2020	BHARAT CHANDRA JENA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
254	WP(C)/0025116/2020	BHARAT CHANDRA JENA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
255	WP(C)/0025117/2020	LAXMAN NAHAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0025118/2020	RANJIT KUMAR MOHAPATRA VS STATE OF ODISHA	N.BEHURIA VS	// 0 //
257	WP(C)/0025119/2020	SURYAKANTA ARUK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0025120/2020	NIRANJAN MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	WP(C)/0025121/2020	BHAKTABANDHU BASANTARA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0025122/2020	ANANDA NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0025123/2020	SANTOSH KUMAR JENA	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025124/2020	ABHIMANYU OJHA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025125/2020	PITAMBAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025126/2020	GAJENDRA NATH GIRI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025127/2020	MANIK CHANDRA BARDHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025128/2020	SURESH CHANDRA PANDA	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025129/2020	PRASANNA KUMAR JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025130/2020	PRABODHA CHANDRA DASH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025131/2020	BIJOY KUMAR MOHARANA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025132/2020	DIBAKAR MUDULI	ACHYUTANANDA SWAIN	//
		VS	VS	0
		COLLECTOR CUTTACK		//
271	WP(C)/0025133/2020	SUBIBECHAK BAIPARI	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025134/2020	SHREE JAGANNATH TRADERS	DEEPALI MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0025135/2020	STATE OF ODISHA SASMITA PANDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
274	WP(C)/0025136/2020	STATE OF ODISHA KRUSHNA CHANDRA PARHI VS	DHULIRAM PATTANAYAK VS	// // 0
275	WP(C)/0025137/2020	STATE OF ODISHA SANTOSH CHOUDHUARY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
276	WP(C)/0025138/2020	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SACHIDANANDA NAYAK VS	// // 0
277	WP(C)/0025139/2020	UNION OF INDIA SK. SAMMAT VS	DHULIRAM PATTANAYAK VS	// // 0
278	WP(C)/0025140/2020	STATE OF ODISHA JITENDRA KUMAR NATH VS	TRILOCHAN BARIK VS	// // 0
279	WP(C)/0025141/2020	COMMISSIONER STATE TRANSPORT AUTHORITY CUTTACK B.RAMA KRISHNA SWAMY VS	SATYAJIT SAMAL VS	// // 0
280	WP(C)/0025142/2020	STATE OF ODISHA MANOJ KUMAR DAS VS	S.N. SHARMA VS	// // 0
281	WP(C)/0025143/2020	STATE OF ODISHA RAJENDRA PRASAD SAHU VS	SATYAJIT SAMAL VS	// // 0
282	WP(C)/0025144/2020	STATE OF ODISHA SANTOSH KUMAR POLEI VS	SATYAJIT SAMAL VS	// // 0
283	WP(C)/0025145/2020	STATE OF ODISHA RANJAN KUMAR PANDA VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0025146/2020	SUBAS DAS VS COLLECTOR, BARGARH	N.N. MAHAPATRA VS	// 0 //
285	WP(C)/0025147/2020	SURYAMANI PATRA VS STATE OF ODISHA	K.J.PRAKASH VS	// 0 //
286	WP(C)/0025148/2020	KAILASH CHANDRA RATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
287	WP(C)/0025149/2020	AKHAY KUMAR SETHI VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
288	WP(C)/0025150/2020	SARBESWAR SAMAL VS STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
289	WP(C)/0025151/2020	ABHAY KUMAR MALLA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
290	WP(C)/0025152/2020	PATITAPABAN SENAPATI VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
291	WP(C)/0025153/2020	RAMESH KUMAR MUKHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
292	WP(C)/0025154/2020	KALINGA TYRES AND RUBBER PRODUCTS PVT.LTD VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0025155/2020	AMALENDU BIKASH SATPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
294	WP(C)/0025156/2020	BELABHUMI SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
295	WP(C)/0025157/2020	B.LOKANATH PATRA	SURYAKANTA DASMOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025158/2020	JASOBANT SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		THE STATE OF ODISHA		//
297	WP(C)/0025159/2020	SURESH CHANDRA ROUT	RANJIT MOHANTY	//
		VS	VS	0
		COLLECTOR KENDRAPARA		//
298	WP(C)/0025160/2020	DILU KANDHAPAN	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025161/2020	MAMATA PANIGRAHY	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025162/2020	ABHISEK PANDA	GOURI MOHAN RATH	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION		//
301	WP(C)/0025163/2020	KALYANI KHANDUAL	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025164/2020	BIDYADHARA BEHERA	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025165/2020	SABITA PRUSTY	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025166/2020	SANGHAMITRA NAYAK	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025167/2020	DURYODHAN DASH	ASHOK PATTANAIAK	//
		VS	VS	0
		COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA		//
306	WP(C)/0025168/2020	SITA DEI	HIMANSHU BHUSAN DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0025169/2020	STATE OF ODISHA ARJUN PATRA VS	RABINDRA KUMAR PATNAIK VS	// // 0
308	WP(C)/0025170/2020	PRINCIPAL SECRETARY AGRUCULTURE,FARMERS AND EMPOWERMENT DEPTT. SAKUNTALA BHOI VS	RABINDRA NATH PRUSTY VS	// // 0
309	WP(C)/0025171/2020	CHIEF MANAGING DIRECTOR, MAHANADI COALFIELD LTD AJAY KUMAR DAS VS	SAILESH DAS VS	// // 0
310	WP(C)/0025172/2020	STATE OF ODISHA PRAMILA MAHAPATRO VS	B.R.SWAIN VS	// // 0
311	WP(C)/0025173/2020	THE MANAGING DIRECTOR INDUSIND BANK LTD. RAJNANDINI DUTTA VS	J.K.MISHRA..2 VS	// // 0
312	WP(C)/0025174/2020	STATE OF ODISHA SUSHAMA SAMAL VS	NIRANJAN PANDA VS	// // 0
313	WP(C)/0025175/2020	STATE OF ODISHA NARAYAN SHAW VS	DHULIRAM PATTANAYAK VS	// // 0
314	WP(C)/0025176/2020	STATE OF ODISHA MAMATARANI ROUT VS	B.K.GHADEI VS	// // 0
315	WP(C)/0025177/2020	STATE OF ODISHA SK.NOORUL AMIN VS	NIRANJAN PANDA VS	// // 0
316	WP(C)/0025178/2020	STATE OF ODISHA PITAMBAR DALBEHERA VS	PRAVAT KUMAR NAYAK VS	// // 0
317	WP(C)/0025179/2020	STATE OF ODISHA RANJITA PATRA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0025180/2020	KASTURIBALA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
319	WP(C)/0025181/2020	SIKANDRA BAL VS STATE OF ODISHA	SUNIL KU.PANDA VS	// 0 //
320	WP(C)/0025182/2020	NALINI DEVI VS STATE OF ODISHA	PRADIPTA VARMA VS	// 0 //
321	WP(C)/0025183/2020	SATYANANDA DAS VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
322	WP(C)/0025184/2020	M/S.ZPLUS SURAKHYA SEVA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
323	WP(C)/0025185/2020	MANOJ KUMAR TRIPATHY VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT	ASHOK PATTANAIK VS	// 0 //
324	WP(C)/0025186/2020	ASWINI KUMAR NAIK VS STATE OF ODISHA	R.N.MOHANTY VS	// 0 //
325	WP(C)/0025187/2020	JAGI MANGAT PANDA VS STATE OF ODISHA	SUMAN MODI VS	// 0 //
326	WP(C)/0025188/2020	GANESH BISWAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
327	WP(C)/0025189/2020	NIGAM PRASAD MOHAPATRA VS THE STATE OF ODISHA	RITA SINGH VS	// 0 //
328	WP(C)/0025190/2020	AJAYA KUMAR DAS VS DAMBARUDHARA GOCHHAYAT	SUDHANSHU SEKHAR PRATAP VS	// 0 //
329	WP(C)/0025191/2020	REDTECH SOLUTION INDIA (P) LTD	K.P.MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0025192/2020	CHHABINDRA SRICHANDAN	SHISHIR KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025193/2020	RAJIB LOCHAN MALIK	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0025194/2020	BIJAYA KUMAR PADHY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0025195/2020	HRUSHIKESH MAJHI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
334	WP(C)/0025196/2020	BIPIN BIHARI DAHURI	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025197/2020	SADHU SAHOO	BIDYADHAR MANASINGH	//
		VS	VS	0
		THE STATE OF ODISHA		//
336	WP(C)/0025198/2020	PANALAL NAIK	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025199/2020	SIBARAM SETHI	PRADEEP KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025200/2020	UDIT NARAYAN RAY	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		CONTROLLER OF EXAMINATION		//
339	WP(C)/0025201/2020	GOPAL SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0025202/2020	BIJAY KUMAR KAR	SAPAN KUMAR PAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0025203/2020	STATE OF ODISHA SIBABRATA SAHOO VS	SAPAN KUMAR PAL VS	// // 0
342	WP(C)/0025204/2020	STATE OF ODISHA A.SERMA SUBATHRA VS	S.K.SANGANERIA VS	// // 0
343	WP(C)/0025205/2020	UNION OF INDIA SUDHANSU SEKHAR KAR VS	SAPAN KUMAR PAL VS	// // 0
344	WP(C)/0025206/2020	STATE OF ODISHA KESHABLAL NAIK VS	BIJAYA KUMAR BEHERA VS	// // 0
345	WP(C)/0025207/2020	STATE OF ODISHA HARIHARA SANBARSA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
346	WP(C)/0025208/2020	STATE OF ODISHA M/S ISAR ENGINEERS PVT.LTD. VS	DEBENDRA KUMAR DWIBEDI VS	// // 0
347	WP(C)/0025209/2020	STATE OF ODISHA GAGAN BIHARI SETHY VS	NIRAJ KUMAR SETHI VS	// // 0
348	WP(C)/0025210/2020	THE CHAIRMAN, ODISHA GRAMYA BANK RAJANIKANTA KISAN VS	SAMARENDRA BAHADUR VS	// // 0
349	WP(C)/0025211/2020	UNION BANK OF INDIA DR. DURGA PRASAD DAS VS	NALINI KANTA DASH VS	// // 0
350	WP(C)/0025212/2020	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SAKUNTALA ORAM VS	SAMARENDRA BAHADUR VS	// // 0
351	WP(C)/0025213/2020	STATE OF ODISHA RAMESH CHANDRA PATRA VS	AMITAV TRIPATHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0025214/2020	SUBHASHREE BEHERA VS THE STATE OF ODISHA	R.N.MOHANTY VS	// 0 //
353	WP(C)/0025215/2020	LINGA KUMAR VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
354	WP(C)/0025216/2020	MOHAN SA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
355	WP(C)/0025217/2020	JAGA MOHAN SA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
356	WP(C)/0025218/2020	MUKTESWAR KUMURA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
357	WP(C)/0025219/2020	SURESH KHADIA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
358	WP(C)/0025220/2020	KAILASH CHANDRA KUMURA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
359	WP(C)/0025221/2020	SUKRA KHADIA VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	R.N.MOHANTY VS	// 0 //
360	WP(C)/0025222/2020	SUBHAM MAHAPATRA VS STATE OF ODISHA	JAYASANKAR MISHRA VS	// 0 //
361	WP(C)/0025223/2020	M.NAMITA REDDY @ D.NAMITA REDDY VS STATE OF ODISHA	SIDHARTH PR.DAS VS	// 0 //
362	WP(C)/0025224/2020	MANOJ KUMAR DAS VS THE STATE OF ODISHA	BIDYADHAR MANSINGH VS	// 0 //
363	WP(C)/0025225/2020	DURGAMADHAB DAS	P.R.SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
364	WP(C)/0025226/2020	DURGAMADHAB DAS	P.R.SINGH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
365	WP(C)/0025227/2020	MADAN MOHAN DAS	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0025228/2020	SANTILATA NAYAK	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0025229/2020	PRAVAKAR JENA	SATYAJIT PATTNAIK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CTC.		//
368	WP(C)/0025230/2020	BIBHU PRASANNA PARIJA	SATYAJIT PATTANAIAK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK		//
369	WP(C)/0025231/2020	BIJAYA LAXMI BISOI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		SUB-COLLECTOR, RAYAGADA		//
370	WP(C)/0025232/2020	DEBI PRASANNA PARIJA	SATYAJIT PATTANAIAK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK		//
371	WP(C)/0025233/2020	RENUKA MOHANTY	SATYAJIT PATTANAIAK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CTC		//
372	WP(C)/0025234/2020	RENUKA MOHANTY	SATYAJIT PATTANAIAK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CTC		//
373	WP(C)/0025235/2020	JUGAL CHARAN NAYAK	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
374	WP(C)/0025236/2020	BHUPATI GHADEI	GYANESWAR SATPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0025237/2020	AMULYA KUMAR BEHERA PUSPITA JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //
376	WP(C)/0025238/2020	RASHMI RANJAN RAY VS STATE OF ODISHA	S.K.DASH VS	// 0 //
377	WP(C)/0025239/2020	RABI NARAYAN DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
378	WP(C)/0025240/2020	PRAKASH CHANDRA PARIDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
379	WP(C)/0025241/2020	BHAGIRATHI PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
380	WP(C)/0025242/2020	PRATAP KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
381	WP(C)/0025243/2020	SAYED AZIZ ALI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
382	WP(C)/0025244/2020	HEMANTA KUMAR BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
383	WP(C)/0025245/2020	ASHOK KUMAR SAMANTASINGHAR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
384	WP(C)/0025246/2020	MANDAKINI PADHEE VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
385	WP(C)/0025247/2020	RENUKA DASH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0025248/2020	BASANTI MOHANTY VS TAHASIL OFFICE	Lingaraj Sarangi VS	// 0 //
387	WP(C)/0025249/2020	SRIKANT NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
388	WP(C)/0025250/2020	SAROJ KUMAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
389	WP(C)/0025251/2020	KAILASH CHANDRA DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
390	WP(C)/0025252/2020	SANATAN MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
391	WP(C)/0025253/2020	AJAYA KUMAR MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
392	WP(C)/0025254/2020	BRAJA KISHORE BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
393	WP(C)/0025255/2020	HAREKRUSHNA MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY(1) VS	// 0 //
394	WP(C)/0025256/2020	AJAYA KUMAR PALEI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
395	WP(C)/0025257/2020	SANOTSH KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
396	WP(C)/0025258/2020	MANOJ KUMAR RAY VS STATE OF ODISHA	SATYABRATA MOHANTY(1) VS	// 0 //
397	WP(C)/0025259/2020	LAXMIDHAR ROUL	SATYABRATA MOHANTY (1)	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0025260/2020	PRAVAKAR ACHARYA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0025261/2020	SITARAM CHOUDHURY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0025262/2020	SASENDU RANJAN PARIJA	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0025263/2020	RAMA CHANDRA RAY	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0025264/2020	JAGANNATH PANIGRAHI	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0025265/2020	PRASANNA KUMAR DAS	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0025266/2020	SUBASH CHANDRA SAHOO	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0025267/2020	MANOJ KUMAR BEHERA	SATYABRATA MOHANTY-1	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025268/2020	DR.BANAPRABHA PARIDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025269/2020	PANCHANAN BEHERA	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025270/2020	NARASINGH ROUT	SATYABRATA MOHANTY (1)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0025271/2020	STATE OF ODISHA NIRMAL KUMAR SWAIN VS	SATYABRATA MOHANTY-1 VS	// // 0
410	WP(C)/0025272/2020	STATE OF ODISHA SUBRAT KUMAR JENA VS	SATYABRATA MOHANTY (1) VS	// // 0
411	WP(C)/0025273/2020	STATE OF ODISHA DHARMANANDA MALLICK VS	SATYABRATA MOHANTY-1 VS	// // 0
412	WP(C)/0025274/2020	STATE OF ODISHA NITYANANDA NAYAK VS	SATYABRATA MOHANTY (1) VS	// // 0
413	WP(C)/0025275/2020	STATE OF ODISHA AJAYA KUMAR DEBASISH VS	SATYABRATA MOHANTY(1) VS	// // 0
414	WP(C)/0025276/2020	STATE OF ODISHA CHANDRA SEKHAR ROUTRAY VS	SATYABRATA MOHANTY (1) VS	// // 0
415	WP(C)/0025277/2020	STATE OF ODISHA MANOJ KUMAR DAS VS	SATYABRATA MOHANTY-1 VS	// // 0
416	WP(C)/0025278/2020	STATE OF ODISHA PRAKASH KUMAR CHOUDHURY VS	SATYABRATA MOHANTY (1) VS	// // 0
417	WP(C)/0025279/2020	STATE OF ODISHA RANJIT KUMAR MOHANTY VS	SATYABRATA MOHANTY-1 VS	// // 0
418	WP(C)/0025280/2020	STATE OF ODISHA PARSURAM ROUTRAY VS	SATYABRATA MOHANTY (1) VS	// // 0
419	WP(C)/0025281/2020	STATE OF ODISHA SATYABATI SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY(1) VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0025282/2020	SUKANTA KUMAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// () //
421	WP(C)/0025283/2020	NANDA KISHORE NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// () //
422	WP(C)/0025284/2020	KISHORE KUMAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// () //
423	WP(C)/0025285/2020	SATYABRATA BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// () //
424	WP(C)/0025286/2020	JATADHARI ROUT VS STATE OF ODISHA	SATYABRATA MOHANTY(1) VS	// () //
425	WP(C)/0025287/2020	SNEHALATA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// () //
426	ABLAPL/0011862/2020	NANDARAM GOND @ NANDURAM GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /79 /2020 () //
427	ABLAPL/0011863/2020	PRADIP MANDAL @ PRATIT MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /117 /2020 () //
428	ABLAPL/0011864/2020	RABINARAYAN DHAL VS STATE OF ODISHA	GAJENDRA K.KHILAR VS	NIHALPRASAD /111 /2020 () //
429	ABLAPL/0011865/2020	DIPAK KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /262 /2020 () //
430	ABLAPL/0011866/2020	NARAYANA MANAHIRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOUDH /75 /2019 () //
431	ABLAPL/0011867/2020	SRIKANTA PARIDA @ SIPU	P.R.CHHATOI	NAYAPALLI P.S. /332 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0011868/2020	STATE OF ODISHA NRUSINGHA CHARAN MOHAPATRA	R.K.SAMANTASINGHAR	// CHOUDWAR /17 /2020
		VS	VS	()
433	ABLAPL/0011869/2020	STATE OF ODISHA TAJUDDIN KHAN	BASANTA KUMAR NAYAK	// JATNI P.S. /355 /2020
		VS	VS	()
434	ABLAPL/0011870/2020	STATE OF ODISHA RAJU @ RAJENDRA SAHU	SARBESWAR SAHOO	// JARAPADA /36 /2018
		VS	VS	()
435	ABLAPL/0011871/2020	STATE OF ODISHA TAPAN PADHI	RAJENDRA NARAYAN ROUT	// TIHIDI /243 /2013
		VS	VS	()
436	ABLAPL/0011872/2020	STATE OF ODISHA GANGADHAR DAS	S.K.SENAPATI	// TIHIDI /359 /2020
		VS	VS	()
437	ABLAPL/0011873/2020	STATE OF ODISHA SIBA PRASAD JENA	BIPLAB KUMAR TRIPATHY	// ANGUL TOWN /1083 /2020
		VS	VS	()
438	ABLAPL/0011874/2020	STATE OF ODISHA JITENDRA PATEL	A.K.DASH	// TITILAGARH /314 /2020
		VS	VS	()
439	ABLAPL/0011875/2020	STATE OF ODISHA GOPIKA RANJAN PAHI	BIPLAB KUMAR TRIPATHY	// ANGUL TOWN /1083 /2020
		VS	VS	()
440	ABLAPL/0011876/2020	STATE OF ODISHA BIKASH JENA	SATYA NARAYAN MISHRA-4	// BONTH /115 /2020
		VS	VS	()
441	ABLAPL/0011877/2020	STATE OF ODISHA HAREKRUSHNA MAHAKUD	SATYA NARAYAN MISHRA-4	// SIMULIA /230 /2020
		VS	VS	()
442	ABLAPL/0011878/2020	STATE OF ODISHA NARAHARI DAS	SATYA NARAYAN MISHRA-4	// AGARAPADA /82 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0011879/2020	STATE OF ODISHA PARAMANANDA PRUSET @ AATHI VS	BIBHU PRASAD MOHANTY VS	// HEMGIR /226 /2020 ()
444	ABLAPL/0011880/2020	STATE OF ODISHA SUBAL KUMAR SAHU @ SAHOO VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE VIGILANCE /31 /2017 ()
445	ABLAPL/0011881/2020	STATE OF ODISHA SK.TALIM VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /193 /2020 ()
446	ABLAPL/0011882/2020	STATE OF ODISHA JAY KISHORE SAHU VS	PRAFULLA KU BISWAL VS	// / /0 ()
447	ABLAPL/0011883/2020	STATE OF ODISHA(VIG.) DEEPAK KUMAR SAHU VS	SURYA NARAYAN MISHRA VS	// RAIBAGA /61 /2020 ()
448	ABLAPL/0011884/2020	STATE OF ODISHA SIBA @ SANTOSH BARAD VS	TAPAS KUMAR ACHARYA VS	// JANKIA P.S. /25 /2015 ()
449	ABLAPL/0011885/2020	STATE OF ODISHA SADHU PRADHAN VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /265 /2020 ()
450	ABLAPL/0011886/2020	STATE OF ODISHA GEETANJALI PRADHANI @ PRADHAN VS	SUCHIT KUMAR NAYAK VS	// GUDARI /38 /2020 ()
451	ABLAPL/0011887/2020	STATE OF ODISHA TINNA @ TRINATH BEHERA VS	BRUNDABAN ROUT VS	// CHAULIAGANJA /307 /2019 ()
452	ABLAPL/0011888/2020	STATE OF ODISHA KANHU CHARAN PRADHAN VS	BIKRAM KESHARI RAI VS	// CHANDAPUR /96 /2020 ()
453	ABLAPL/0011889/2020	STATE OF ODISHA NILU PALATASINGH VS	SABYASACHI MISHRA VS	// BOLAGARH P.S. /150 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0011890/2020	ASSESA @ ASHISH KU. MALLIK VS STATE OF ODISHA	LALITENDU MISHRA VS	KANPUR /89 /2020 () //
455	ABLAPL/0011891/2020	SASMITA BALIARSINGH @ CHANDURI KHATA VS STATE OF ODISHA	M.R.MOHAPATRA VS	FATEGARH /163 /2020 () //
456	ABLAPL/0011892/2020	RANJAN KUMAR PATRA VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
457	ABLAPL/0011893/2020	MANORANJAN CHOUDHURY VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	MAHILA P.S.(BBSR) /50 /2020 () //
458	ABLAPL/0011894/2020	DEEPTIKANTA CHOUDHURY VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	MAHILA P.S.(BBSR) /50 /2020 () //
459	ABLAPL/0011895/2020	JADU @ JADUMANI APAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /280 /2020 () //
460	ABLAPL/0011896/2020	LAXMIDHAR BIDHAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /347 /2020 () //
461	ABLAPL/0011897/2020	JASINTHA MINZ VS STATE OF ODISHA	NARESH CH.JENA VS	BRAHMANITARANG /185 /2017 () //
462	ABLAPL/0011898/2020	LAXMI JALLY VS STATE OF ODISHA	S.K.PATTNAIK VS	LAXMISAGAR P.S. /136 /2019 () //
463	ABLAPL/0011899/2020	BISWANATH PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATKURA /224 /2020 () //
464	ABLAPL/0011900/2020	PRABHAKAR BESRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /415 /2019 () //
465	ABLAPL/0011901/2020	RAMESH CH.MOHANTY	PRATIK DASH	NIALI /33 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011902/2020	BABULI OJHA	PANCHANAN PANIGRAHI	BHUBAN /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011903/2020	HARI KESHAV SINGH	D.K.SUNDARAY	SASON /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011904/2020	SWARAJ @ RAKESH KUMAR RAJ	SUSANTA KUMAR BARAL	BADAMBADI /173 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011905/2020	JITENDRA LENKA @ GOJENDRA LENKA @ KHOLENDRAYA SAHOO	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /231 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011906/2020	SURABHI BESARA @ SURABI BHESRA	JYOTIRMAYA SAHOO	BARGARH /415 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011907/2020	JYOTI PRAKASH MOHANTA	SUSIL KUMAR PATNAIK	JODA /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011908/2020	BISWANATH MALLICK	RAMANI KANTA PATTANAİK	PURIGHAT /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011909/2020	S K SADAM HOSEL @ SK. SADAM @ SK. SADAM KHOSSENTIA	JAGANNATH KAMILA	/ /0
		VS	VS	()
		UNION OF INDIA		//
474	ABLAPL/0011910/2020	S K SADAM HOSEL @ SK. SADAM @ SK. SADAM KHOSSENTIA	JAGANNATH KAMILA	/ /0
		VS	VS	()
		UNION OF INDIA		//
475	ABLAPL/0011911/2020	TAPU @ TAPAN KUMAR BEHERA	JAGANNATH KAMILA	BASTA /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011912/2020	BINODINI MALLIKA	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /314 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0011913/2020	STATE OF ODISHA SANJAYA KUMAR JENA VS	MD.G.MADANI VS	// DHAMNAGAR /200 /2020 ()
478	ABLAPL/0011914/2020	STATE OF ODISHA ALAPH KHAN VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /49 /2019 ()
479	ABLAPL/0011915/2020	STATE OF ODISHA BINOD TRIPATHY VS	DAYANANDA MOHAPATRA VS	// NIMAPADA /222 /2020 ()
480	ABLAPL/0011916/2020	STATE OF ODISHA AJAYA KUMAR BEHERA VS	RITURANJAN CHHOTARAY VS	// BANKI /60 /2020 ()
481	ABLAPL/0011917/2020	STATE OF ODISHA SAYED TABARAK HUSSAIN VS	RONIT GHOSH VS	// COLLIERY /58 /2020 ()
482	ABLAPL/0011918/2020	STATE OF ODISHA SK. SADAM HOSAIN VS	B.S. DASPARIDA VS	// SIMULIA /209 /2020 ()
483	ABLAPL/0011919/2020	STATE OF ODISHA MANTU NAYAK @ SAUMYA RANJAN NAYAKASHOK KU SAHOO VS	VS	// PATKURA /215 /2020 ()
484	ABLAPL/0011920/2020	STATE OF ODISHA CHINTU DEEP @ GOPENDRA DEEP VS	ANANTA PRASAD MISHRA VS	// SASON /102 /2018 ()
485	ABLAPL/0011921/2020	STATE OF ODISHA SANJEEV KUMAR MOHAPATRA @ AJU VS	DINESH KUMAR MOHANTY VS	// BANDOMUNDA /138 /2020 ()
486	ABLAPL/0011922/2020	STATE OF ODISHA DHANURJAYA SWAIN VS	ALOK KU PANDA VS	// BUGUDA /228 /2020 ()
487	ABLAPL/0011923/2020	STATE OF ODISHA LIPU @ MILAN NAYAK VS STATE OF ODISHA	MANAS CHAND VS	// JANKIA P.S. /103 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0011924/2020	RAJANIKANTA DAS VS STATE OF ODISHA	B.K.GHADEI VS	MARKAT NAGAR /156 /2020 () //
489	ABLAPL/0011925/2020	PAPU @ SANJAYA KUMAR ROUTROY VS STATE OF ORISSA	MANAS CHAND VS	BAGHAMARI /70 /2020 () //
490	ABLAPL/0011926/2020	BUBU @ NARAYANA PATI VS STATE OF ODISHA	SUBASH CHHANRRA MOHANTY VS	CUTTACK SADAR /480 /2020 () //
491	ABLAPL/0011927/2020	PRATAP JENA VS STATE OF ODISHA	B.K.GHADEI VS	JAGATPUR /358 /2020 () //
492	ABLAPL/0011928/2020	ASHISH KUMAR BEHERA @ ASISH BEHERA VS STATE OF ORISSA	MANAS CHANND VS	TANGI (KHURDA) /290 /2020 () //
493	ABLAPL/0011929/2020	MIRZA FEROUJ BEG VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL TOWN /462 /2020 () //
494	ABLAPL/0011930/2020	PUSPANJALI GHADEI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /165 /2020 () //
495	ABLAPL/0011931/2020	HIMANSHU SEKHAR DAS ADHIKARI VS STATE OF ORISSA	GYANA LOKA MOHANTY VS	KARANJIA /170 /2020 () //
496	ABLAPL/0011932/2020	KUNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /198 /2020 () //
497	ABLAPL/0011933/2020	SUBASH CHANDRA DASH VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MADHUPATNA /141 /2020 () //
498	ABLAPL/0011934/2020	SAMANTA BIBHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /89 /2020 () //
499	ABLAPL/0011935/2020	DEEPAK KUMAR BARIK	SURYA NARAYAN MISHRA	NIMAPADA /215 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
500	ABLAPL/0011936/2020	SK.HABIB	SMRUTI RANJAN MOHAPATRA	BANTALA /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0011937/2020	MADAN KUMAR PARIDA @ MADAN PARIDA	SANGRAM KESHARI ROUT	//0
		VS	VS	()
		STATE OF ORISSA		//
502	ABLAPL/0011938/2020	AMIT KUMAR BARAL	U.C.MISHRA	JATNI P.S. /345 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0011939/2020	SAROJ BHANJA @ SAROJ KUMAR BHANJA	PRAKASH K.MISHRA	INDUSTRIAL /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0011940/2020	TAPAN KUMAR PADHI	PRAKASH K. MISHRA	INDUSTRIAL /122 /2020
		VS	VS	()
		STATE OF ORISSA		//
505	ABLAPL/0011941/2020	BHAGBAN PRADHAN	DIBYA JYOTI SAHOO	REMUNA /92 /2020
		VS	VS	()
		STATE OF ORISSA		//
506	ABLAPL/0011942/2020	RAJESH SAHU	SOUMYA RANJAN DAS	RAGHUNATHPALI /268 /2018
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0011943/2020	BIJAYA @ BIJU BEHERA	AKSHAYA KUMAR SAHOO	BARKOTE /142 /2020
		VS	VS	()
		STATE OF ORISSA		//
508	ABLAPL/0011944/2020	SUBHASIS MOHAPATRA	AJIT KUMAR SAHOO	KANPUR /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0011945/2020	GAYADHAR NAYAK	DEBASISH SAMAL	DHUSURI /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0011946/2020	BACHHAN NANDA	AKSHAYA KUMAR SAHOO	BRAHMAGIRI /155 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0011947/2020	STATE OF ODISHA KSHETRABASI MALLICK VS	DEBASIS BISWAL VS	// KUJANGA /244 /2020 ()
512	ABLAPL/0011948/2020	STATE OF ODISHA SUMANTA KUMAR KHUNTIA VS	JIBANANANDA MOHANTY VS	// TOMKA /72 /2020 ()
513	ABLAPL/0011949/2020	STATE OF ODISHA IPSITA BARAL VS	AJAYA KUMAR PRADHAN VS	// TOMANDO /78 /2020 ()
514	ABLAPL/0011950/2020	STATE OF ODISHA JYOTSNA MUKHI VS	K.C.RAJGURU MOHAPATRA VS	// BALIANTA P.S. /14 /2020 ()
515	ABLAPL/0011951/2020	STATE OF ODISHA SREEDHAR MUNDA VS	K.C.NAYAK VS	// / /0 ()
516	ABLAPL/0011952/2020	STATE OF ODISHA PRADEEP PRADHAN VS	B.R.TRIPATHY VS	// / /0 ()
517	ABLAPL/0011953/2020	STATE OF ODISHA ISWAR CHANDRA MOHARANA VS	MANOJ KUMAR MALLICK VS	// OLATPUR /81 /2020 ()
518	ABLAPL/0011954/2020	STATE OF ODISHA SANTOSH KUMAR RAY VS	MANASH RANJAN NAYAK VS	// JAGATPUR /389 /2020 ()
519	WPC(OA)/0001623/2018	STATE OF ODISHA SURESH CHANDRA MOHANTY VS	M/S.PRADEEP KUMAR MOHAPATRA VS	// / /0 ()
520	WPC(OAC)/0000643/2019	PLANNING AND CONVERGENCE DEPARTMENT NILAMANI SAHOO VS	M/S.TUSAR KUMAR MISHRA VS	// / /0 ()
521	WPC(OAC)/0002172/2018	STATE OF ODISHA DR. SASMITA SAHU VS	M/S.SASHI BHUSAN JENA VS	// / /0 ()
		HEALTH AND FAMILY WELFARE DEPARTMENT		//

ORISSA HIGH COURT

MISC CASES FILED on :28/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 CRA/47/1998	GOLI-MP	M/S.D.NAYAK
2	41/2020 TRPCRL/43/2020	PUSHPANJALI MOHAPATRA-MP	DIPTI RANJAN MOHAPATRA
3	84/2020 STREV/38/2020	M/S. IREL (INDIA) LIMITED-MP	B.PANDA
4	85/2020 STREV/38/2020	M/S. IREL (INDIA) LIMITED-MP	B.PANDA
5	139/2020 CONTC/3669/2020	B K D INFRASTRUCTURE PVT.LTD.-MP	ADV.
6	149/2020 TRP(C)/154/2020	SONALI RATH-MP	B.K.RAJ
7	150/2020 TRP(C)/293/2019	SASMITA SAMANTARAY-MP	MANORANJAN MISHRA
8	151/2020 TRP(C)/293/2019	SASMITA SAMANTARAY-MP	MANORANJAN MISHRA
9	162/2020 CRLMP/1125/2020	SUSANTA KUMAR SARANGI-MP	DAYANANDA MOHAPATRA
10	163/2020 CRLMP/1133/2020	SUBHASISH SARANGI-MP	DAYANANDA MOHAPATRA
11	164/2020 CRLMP/1133/2020	SUBHASISH SARANGI-MP	DAYANANDA MOHAPATRA
12	171/2020 WPC(OAC)/2172/2018	DR. SASMITA SAHU-MP	M/S.SASHI BHUSAN JENA
13	382/2020 RSA/191/2020	CHARUCHANDRA MOHANTY-MP	SAMIR KUMAR MISHRA
14	383/2020 RSA/504/2018	SARADA PRASANNA NANDA-MP	SURYA KANTA SANGANERIA
15	456/2020 CRLREV/392/2020	RAJU CHAMPIA-MP	RAMDAS ACHARY
16	510/2020 CMP/802/2019	GIRIDHARI PRADHAN-MP	M/S.SADASIVA PATRA 1
17	511/2020 CMP/1237/2019	MANAS RANJAN PATTNAIK-MP	SIDHARTHA MISHRA
18	512/2020 CMP/522/2020	SRIDHAR PAIK-MP	SOUBHAGYA KUMAR DASH
19	513/2020 CMP/523/2020	SUDHANSUBALA DAS-MP	BIBHUTI BHUSAN MISHRA (2)
20	514/2020 CMP/523/2020	SUDHANSUBALA DAS-MP	BIBHUTI BHUSAN MISHRA (2)
21	515/2020 CMP/525/2020	SUDHANSUBALA DAS-MP	BIBHUTI BHUSAN MISHRA (2)
22	908/2020 BLAPL/3017/2020	NARI @ NARENDRA BARIK-MP	S.K.MOHANTY
23	909/2020 BLAPL/8813/2019	PRASAN KUMAR PATRA-MP	M/S.ASHWINI KUMAR DAS
24	909/2020 CRLMC/1391/2020	MADHUSMITA PANI-MP	DEEPALI MAHAPATRA
25	910/2020 BLAPL/1824/2020	KALANDI RANA @ KALIA-MP	ARUN KUMAR BUDHIA
26	910/2020	BIJAYA KUMAR MUDULI-MP	BRUNDABAN ROUT

27	CRLMC/1392/2020 911/2020 BLAPL/6836/2019	JAGANNATH SAHU-MP	M/S.MANORANJAN PADHY
28	911/2020 CRLMC/679/2020	PARIMALA CH. PATRA-MP	PRAMOD KUMAR JENA
29	912/2020 BLAPL/9640/2019	JUGAL ORAM @ JUGAL @ JAGAL ORAM-MP	M/S DHIRENDRA KU. MOHAPATRA
30	913/2020 BLAPL/4897/2019	BRAJESH PRADHAN-MP	AMULYA RATNA PANDA
31	953/2020 CRLA/419/2014	NIKHIL KU.MOHANTY-MP	M/S.DURGA PRASAD DHAL
32	954/2020 CRLA/129/2020	SHYAMSUNDAR SWAIN-MP	SUJATA JENA
33	955/2020 CRLA/416/2017	BHIMA@PRANABALLABHA SAMANTARA-MP	M/S.ANIRUDHA DAS
34	956/2020 CRLA/601/2015	NAYAKO MINZ-MP	M/S.DEVASHIS PANDA
35	957/2020 CRLA/529/2015	PATRA@PABITRA MAHAKUD-MP	M/S.R.N.PATTNAIK
36	958/2020 CRLA/394/2020	GUDU@SANJAYA BEHERA@SANJAY BEHERA-MP	MANAS RANJAN DAS
37	1111/2020 MACA/667/2020	NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
38	1112/2020 MACA/669/2020	DIVISIONAL MANGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
39	1113/2020 MACA/644/2020	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
40	1237/2020 WA/571/2020	ANITA BEHERA-MP	KALI PRASANNA MISHRA
41	1238/2020 WA/571/2020	ANITA BEHERA-MP	KALI PRASANNA MISHRA
42	1239/2020 WA/38/2016	SUVENDU MOHANTY-MP	M/S.JAYDEV SENGUPTA
43	1240/2020 WA/500/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
44	1241/2020 WA/471/2020	STATE OF ODISHA-MP	ADDL.GOV'T. ADVOCATE
45	1242/2020 WA/499/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
46	1243/2020 WA/223/2020	STATE OF ODISHA-MP	A.G.A.
47	1244/2020 WA/445/2020	STATE OF ODISHA-MP	A.G.A.
48	1245/2020 WA/503/2020	STATE OF ORISSA-MP	ADDL.GOV'T ADVOCATE
49	1246/2020 WA/425/2020	STATE OF ODISHA-MP	A.G.A.
50	11168/2020 WP(C)/25019/2020	AJIT KUMAR KRISANI-MP	TRILOCHAN NANDA
51	11169/2020 WP(C)/25052/2020	PABITRA KUMAR SETH-MP	RAMA KRISHNA BISOI
52	11170/2020 WP(C)/25061/2020	RAMA CHANDRA RANSING-MP	NIRANJAN LENKA
53	11171/2020 WP(C)/25062/2020	PURNA CHANDRA DASH-MP	SATYABRATA MOHANTY
54	11172/2020 WP(C)/25065/2020	KARTIKA MAHARANA-MP	ARUN KUMAR BUDHIA
55	11173/2020 WP(C)/25067/2020	ALOK RANJAN ROUT-MP	GAUTAM MUKHERJI
56	11174/2020 WP(C)/25070/2020	M/S. A.D.THERMOCOL-MP	SAMIR KUMAR MISHRA
57	11175/2020 WP(C)/20153/2020	PRASANTA KUMAR PATRA-MP	SUBIR PALIT

58	11176/2020 WP(C)/25080/2020	TATA MOTORS FINANCE LTD.-MP	PRABIR KUMAR RAY
59	11177/2020 WP(C)/25081/2020	KAILASH CHANDRA NAYAK-MP	DAYANANDA MOHAPATRA
60	11178/2020 WP(C)/25082/2020	REVERINE DREDGING (INDIA) LTD.-MP	SUSANTA KUMAR DASH
61	11179/2020 WP(C)/25083/2020	JASOBANT SAHOO-MP	SANGRAM JENA
62	11180/2020 WP(C)/25084/2020	SNM BUSINESS PVT.LTD.-MP	VIVEKANANDA JENA
63	11181/2020 WP(C)/25086/2020	T.SRIDEVI PATRA-MP	BAIBASWATA PANIGRAHI
64	11182/2020 WP(C)/25087/2020	AJAY KUMAR PATEL-MP	R.N.MOHANTY
65	11183/2020 WP(C)/25091/2020	HIMANSHU SEKHAR MISHRA-MP	DAYANANDA MOHAPATRA
66	11184/2020 WP(C)/25095/2020	SHIBA SHANKAR SAMANTRAY-MP	PRAVASH CH.JENA
67	11185/2020 WP(C)/25100/2020	BIGHNARAJ JENA-MP	SIBA PRASAD PATI
68	11186/2020 WP(C)/25104/2020	MANOJ KUMAR MAJHI-MP	GOPAL SINHA
69	11187/2020 WP(C)/24408/2020	ALOK RANJAN PATRA-MP	PRADIPTA KUMAR MOHANTY
70	11188/2020 WP(C)/16987/2020	SHAMSHAD BEGUM-MP	V.NARASINGH
71	11189/2020 WP(C)/12801/2020	SAKROBOTIX LAB PVT LTD.,-MP	DEBARAJ MOHANTY
72	11191/2020 WP(C)/23708/2020	PRATUSHA KUMAR DAS-MP	L.K.MOHANTY
73	11192/2020 WP(C)/10287/2020	BIDYASAGAR MISHRA-MP	JITENDRA KUMAR DIGAL
74	11193/2020 WP(C)/10287/2020	BIDYASAGAR MISHRA-MP	JITENDRA KUMAR DIGAL
75	11194/2020 WP(C)/18295/2020	PRAMOD KUMAR-MP	TANMAY MISHRA
76	11195/2020 WP(C)/20134/2020	GANJAM DISTRICT OTHOPADECIALLY HANDICAPPED WELFARE ASSOCIATION-MP	RAMPRASAD PATI
77	11196/2020 WP(C)/1485/2020	BADRI NARAYAN SAMAL-MP	M/S.PRASANTA KUMAR MISHRA
78	11197/2020 WP(C)/13867/2018	CHAITANYA CHARAN JENA-MP	M/S.KSHIROD KU.ROUT
79	11198/2020 WP(C)/19089/2020	MANORANJAN MOHANTA-MP	BIMBISAR DASH
80	11199/2020 WP(C)/5702/2020	KAILASH CHANDRA AGRAWAL-MP	M/S.D.R.SWAIN
81	11200/2020 WP(C)/15075/2018	BIBHUTI BHUSHAN DAS-MP	M/S.KSHIROD K.ROUT
82	11201/2020 WP(C)/15074/2018	SARALA SHANKAR MOHAPATRA-MP	M/S.KSHIROD K.ROUT
83	11202/2020 WP(C)/25118/2020	RANJIT KUMAR MOHAPATRA-MP	N.BEHURIA
84	11203/2020 WP(C)/18956/2020	SARAT KUMAR SAHOO-MP	BASUDEV BARIK
85	11204/2020 WP(C)/10806/2020	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
86	11205/2020 WP(C)/9353/2020	M/S.VISHAL FERRO ALLOYS PRIVATE LIMITED-MP	BIPLABA MOHANTY
87	11206/2020 WP(C)/11915/2018	SUMANTA KU.PATTNAYAK-MP	M/S.PRASANNA KU.PARHI
88	11208/2020 WP(C)/25122/2020	ANANDA NAYAK-MP	ASHOK KUMAR MOHAPATRA
89	11209/2020	SUBIBECHAK BAIPARI-MP	RAJIB LOCHAN PATTNAIK

90	WP(C)/25133/2020 11210/2020	SHREE JAGANNATH TRADERS-MP	DEEPALI MAHAPATRA
91	WP(C)/25134/2020 11211/2020	SASMITA PANDA-MP	SUBHRANSU BHUSAN MOHANTY
92	WP(C)/25135/2020 11212/2020	KRUSHNA CHANDRA LENKA-MP	SOUMYA KAR
93	WP(C)/23907/2020 11213/2020	SUBAS DAS-MP	N.N. MAHAPATRA
94	WP(C)/25146/2020 11214/2020	AKHAY KUMAR SETHI-MP	KALPATARU KHUNTIA
95	WP(C)/25149/2020 11215/2020	SARBESWAR SAMAL-MP	B.S.PANIGRAHI
96	WP(C)/25150/2020 11216/2020	PATITAPABAN SENAPATI-MP	SESHADEV DASH
97	WP(C)/25152/2020 11217/2020	KALINGA TYRES AND RUBBER PRODUCTS PVT.LTD-MP	ANJAN KUMAR BISWAL
98	WP(C)/25154/2020 11218/2020	JASOBANT SAHOO-MP	KHIROD K.ROUT
99	WP(C)/25158/2020 11219/2020	DURYODHAN DASH-MP	ASHOK PATTANAIAK
100	WP(C)/25167/2020 11220/2020	M/S.CENTRAL ELECTRONICS LTD-MP	B.P.PANDA
101	WP(C)/6776/2020 11221/2020	AJAY KUMAR DAS-MP	SAILESH DAS
102	WP(C)/25171/2020 11222/2020	PRAMILA MAHAPATRO-MP	B.R.SWAIN
103	WP(C)/25172/2020 11223/2020	SAKUNTALA BHOI-MP	RABINDRA NATH PRUSTY
104	WP(C)/25170/2020 11224/2020	RAJNANDINI DUTTA-MP	J.K.MISHRA..2
105	WP(C)/25173/2020 11225/2020	NARAYAN SHAW-MP	DHULIRAM PATTANAYAK
106	WP(C)/25175/2020 11226/2020	SATYANANDA DAS-MP	PRASANNA KUMAR PARHI
107	WP(C)/25183/2020 11227/2020	ASWINI KUMAR NAIK-MP	R.N.MOHANTY
108	WP(C)/25186/2020 11228/2020	JAGI MANGAT PANDA-MP	SUMAN MODI
109	WP(C)/25187/2020 11229/2020	MANOJ KUMAR TRIPATHY-MP	ASHOK PATTANAIAK
110	WP(C)/25185/2020 11230/2020	NIGAM PRASAD MOHAPATRA-MP	RITA SINGH
111	WP(C)/25189/2020 11231/2020	AJAYA KUMAR DAS-MP	SUDHANSHU SEKHAR PRATAP
112	WP(C)/25190/2020 11232/2020	CHHABINDRA SRICHANDAN-MP	SHISHIR KUMAR SWAIN
113	WP(C)/25192/2020 11233/2020	HRUSHIKESH MAJHI-MP	UPENDRA KUMAR SAMAL
114	WP(C)/25195/2020 11234/2020	SADHU SAHOO-MP	BIDYADHAR MANASINGH
115	WP(C)/25197/2020 11235/2020	BIJAYA KUMAR PADHY-MP	SUBHRANSU BHUSAN MOHANTY
116	WP(C)/25194/2020 11236/2020	SIBARAM SETHI-MP	PRADEEP KUMAR PANDA
117	WP(C)/25199/2020 11237/2020	UDIT NARAYAN RAY-MP	SUSHANTA KUMAR JOSHI
118	WP(C)/25200/2020 11238/2020	A.SERMA SUBATHRA-MP	S.K.SANGANERIA
119	WP(C)/25204/2020 11239/2020	M/S ISAR ENGINEERS PVT.LTD.-MP	DEBENDRA KUMAR DWIBEDI
120	WP(C)/25208/2020 11240/2020	RAJANIKANTA KISAN-MP	SAMARENDRA BAHADUR
	WP(C)/25210/2020		

121	11241/2020 WP(C)/10984/2020	SHIVA PRASAD SAMAL-MP	PRASANTA KUMAR MISHRA
122	11242/2020 WP(C)/989/2020	GANESH CHANDRA PATRA-MP	M/S.PRASANTA KU.MISHRA
123	11245/2020 WP(C)/24787/2020	M/S. MAA SARALA MPCs LTD-MP	S.S.RAO
124	11259/2020 WP(C)/25224/2020	MANOJ KUMAR DAS-MP	BIDYADHAR MANSINGH
125	11260/2020 WP(C)/25228/2020	SANTILATA NAYAK-MP	SUPRIYA PATRA
126	11261/2020 WP(C)/25235/2020	JUGAL CHARAN NAYAK-MP	SUPRIYA PATRA
127	11262/2020 WP(C)/25236/2020	BHUPATI GHADEI-MP	GYANESWAR SATPATHY
128	11263/2020 WP(C)/25237/2020	PUSPITA JENA-MP	SOUMYA MISHRA
129	11264/2020 WP(C)/25237/2020	PUSPITA JENA-MP	SOUMYA MISHRA
130	11265/2020 WP(C)/25248/2020	BASANTI MOHANTY-MP	Lingaraj Sarangi
131	34/2020 OJC/1530/1999	M.M.T.C.LTD.-MP	
132	864/2020 ABLAPL/7473/2020	JAGANNATH KARAN-MP	
133	865/2020 ABLAPL/5248/2020	BHOLA @ SK.RAHEMAT @ RAHEMAN-MP	
134	866/2020 ABLAPL/8955/2020	SARAT CHANDRA BARIK-MP	
135	11190/2020 WP(C)/2199/2010	L.NARASHIAMMA-MP	
136	11207/2020 WP(C)/12056/2020	MITAL RICE MILL-MP	J.PRADHAN
137	11243/2020 WP(C)/23141/2020	KANCHANBALA ROUT-MP	
138	11244/2020 WP(C)/23142/2020	MANASI MISHRA-MP	
139	11246/2020 WP(C)/23145/2020	CHHABIRANI DAS-MP	
140	11247/2020 WP(C)/23144/2020	TAMASA SWAIN-MP	
141	11248/2020 WP(C)/23218/2020	PRATIVA ROUT-MP	
142	11249/2020 WP(C)/23217/2020	KARABIBALA KHUNTIA-MP	
143	11250/2020 WP(C)/23215/2020	BIJAYALAXMI SINGH-MP	
144	11251/2020 WP(C)/23213/2020	BIJAYALAXMI MOHANTY-MP	
145	11252/2020 WP(C)/23210/2020	SUVASINI BEHERA-MP	
146	11253/2020 WP(C)/23207/2020	PRIYAMBADA SWAIN-MP	
147	11254/2020 WP(C)/23206/2020	KADAMBINI SAHOO-MP	
148	11255/2020 WP(C)/23152/2020	LAXMIPRIYA SWAIN-MP	
149	11256/2020 WP(C)/23150/2020	BIJANABASINI JENA-MP	
150	11257/2020 WP(C)/23148/2020	RITANJALI MOHANTY-MP	
151	11258/2020 WP(C)/23146/2020	MAMATA PARIDA-MP	